

छात्र मार्गदर्शन केन्द्र

- * 650. श्री प्रभाशंकर शास्त्री :
श्री रघुबीर सिंह शास्त्री :
श्री शिवकुमार शास्त्री : ।

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालय अनुदान आयोग ने शिक्षा संस्थाओं में छात्र मार्गदर्शन केन्द्र खोलने का सुझाव दिया है ;

(ख) क्या ये केन्द्र छात्र संघों के विकल्प के रूप में कार्य करेंगे ; और

(ग) विश्वविद्यालय अनुदान आयोग के अनुसार ये मार्गदर्शन केन्द्र किस प्रकार का उत्तरदायित्व संभालेंगे तथा सरकार इससे कहां तक सहमत है ?

शिक्षा मंत्री (डा० त्रिगुण सेन) :

(क) आयोग ने विश्वविद्यालयों तथा कालेजों में मार्गदर्शन तथा परामर्श देने की सुविधाओं की व्यवस्था करने का सुझाव दिया है ।

(ख) जी, नहीं ।

(ग) इन सुविधाओं के हो जाने पर छात्र अपनी व्यवसायिक, शैक्षिक तथा वैयक्तिक समस्याओं के सम्बन्ध में सलाह और मार्गदर्शन प्राप्त कर सकेंगे । सरकार इन सुविधाओं के प्रस्तावित क्षेत्र से सहमत है ।

Economic Pool for Staffing in Public Sector Undertakings

- * 651. **Shri Kameshwar Singh:**
Shri A. Sreedharan:
Shri Nihal Singh:
Shri Sheopujan Shastri:
Shri J. B. Singh:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 315 on the 16th November, 1966 and state:

(a) whether a final decision regarding the formation of an Economic Pool for staffing management posi-

tions in the Public Sector Undertakings has since been taken; and

(b) if so, from when it will start functioning?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The various aspects connected with the formation of a Central Economic Pool for staffing management positions in the Public Sector Undertakings are still under consideration.

Public Schools in Delhi

* 652. **Shri K. P. Singh Deo:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Delhi Administration has decided to withdraw recognition to Public schools from the next academic year;

(b) if so, the reasons therefor; and

(c) the reaction of Government in this regard?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (c). Public schools are not recognised by the Delhi Administration and therefore, the question of withdrawing their recognition by the Administration does not arise.

Privileges of Ex-Rulers

- * 653. **Shri Gunanand Thakur:**
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Rulers of the former Princely States have been enjoying certain privileges such as the free supply of electricity;

(b) whether it is a fact that this privilege of free electricity supply is meant only for personal use and not for premises of Princes which have been rented out or which are being used for businesses;

(c) whether this privilege of free electricity supply is being misused by many Princes; and